

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 313 of 2013

Dated : 29th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharana Pratap Bagh Resident's Welfare
Association ... Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. R.K.Mehta
Ms. Ishita C. Das Gupta**

Counsel for the Respondent (s): Mr. Alok Shankar for TPDDL

ORDER

As agreed by the Parties, post the matter on **16.07.2014.**

**(Rakesh Nath)
Technical Member
*pr/kt***

**(Justice M. Karpaga Vinayagam)
Chairperson**